

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET



COURT NO. : 1
23.11.2020

O.A./350/620/2020
M.A./350/364/2020
(RULE 4 (5) (A))

ITEM NO:2

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

KRISHNA PRASANNA MANDAL & ANOTHER
-V/S-
INCOME TAX

MR. S.K. DATTA

NONE

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for the applicant.</p> <p>2. Ld. Counsel for the applicant furnishes documents in support of delivery of service by hand.</p> <p>3. Issue notice to the respondents to engage a Ld. Counsel to appear on their behalf.</p> <p>4. M.A. bearing No. 350/00364/2020 praying for joint prosecution of the O.A. under Rule 4(5)(a) of Central Administrative Tribunal (Procedure) Rules, 1987 is disposed of accordingly, subject to payment of individual court fees.</p> <p>5. List this matter on 18.1.2021.</p> <p style="text-align: right;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p>SP</p>